

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/43(KB)2014
COMP.APPL/502(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST JULY 2024

IN THE MATTER OF	NEXTGEN DEALERS PVT. LTD. & ORS. VS THE AGARPARA CO. LTD. & ORS.
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conference/physically)

Mr. Aritra Basu, Adv.] For Petitioner
Ms. Suranjana Chatterjee, Adv.

Mr. Patita Paban Bishwal, Adv.] For Respondent No.1

Mr. Adity Kanodia, Adv.] For R-7 & R-2
Ms. Suparna Sardar, Adv.

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter on **20.08.2024**.

Satyajit Roy
Court Officer